

**GOVERNMENT OF INDIA
SHIPPING, ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:625
ANSWERED ON:25.02.2009
RE-STRUCTURING OF NHA
Angadi Shri Suresh Chanabasappa

Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government proposes to restructure National Highways Authority of India(NHA);
- (b) if so, the details thereof;
- (c) Whether the Government proposes to fix the tenure of the Chairman; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS(SHRI K.H. MUNIYAPPA)

(a) and (b) Yes,Sir.Re-structuring of National Highways Authority of India (NHA) has been approved by the Government with the following salient features:-

- (i) Selection of the Chairman by a search committee with tenure fixed for at least three years which may be extended upto five years.
- (ii) Increase in the number of full time Members from five to six and the number of part-time Member from four to six;
- (iii) Creation of additional posts of Chief General managers (CGMs);
- (iv) Creation of Cells with experts in the areas of finance, legal, safety, quality control, Project Appraisal etc., and
- (v) Empowering the NHA to engage where required outside experts.

(c) and (d) Yes,Sir.It is envisaged that the Chairman will have a minimum fixed tenure of three years extendable by two years,with relaxation in age upto 62 years,if required for three-year minimum tenure.